GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3391 TO BE ANSWERED ON 09.08.2023

RECRUITMENT DRIVE FOR LEVEL-1 POSTS

3391. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether RRC has notified mega recruitment drive for Level-1 posts and applications have been invited from the Course Completed Act Apprentices (CCAAs) those who have completed apprenticeship from Railway establishments on or before 12.04.2019;
- (b) if so, whether the Government is aware of the fact that in some of the Railway divisions many students were rejected on the grounds that the respective candidate has not completed the apprenticeship before the cut-off date i.e. 12.04.2019;
- (c) if so, the details of the divisions where such candidates have been rejected/denied recruitment along with the reasons therefor; and
- (d) the steps taken by the Government to initiate action in this matter as large number of vacancies still exist after filling up the posts?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3391 BY SHRIMATI RAKSHA NIKHIL KHADSE TO BE ANSWERED IN LOK SABHA ON 09.08.2023 REGARDING RECRUITMENT DRIVE FOR LEVEL-1 POSTS.

(a) to (d) An open market recruitment drive was initiated through a Centralized Employment Notification (CEN) RRC-01/2019 published in the year 2019 for 103769 Level-1 posts and all those who fulfilled the eligibility criteria were free to apply. As per rules, 20% of the notified vacancies were horizontally reserved for Course Completed Act Apprentices (CCAAs) trained in Railway Establishments. It was instructed in the notification that candidates should ensure while filling the form that they possess/fulfill all eligibility conditions prescribed for the post(s) as on closing date of online registration i.e, as on 12.04.2019.

It was further instructed in the notification that a candidate shall be considered to have completed the Act Apprenticeship training, only if he has appeared in the National Council for Vocational Training (NCVT) examination before the last date of registration of online application i.e. on or before 12.04.2019. Only such candidates who fulfilled above condition were made eligible to avail the benefit of provisions and relaxations extended to CCAA candidates.

Many Zonal Railways had candidates who did not fulfill the above notified conditions of eligibility and thus could not be empanelled. Extant instructions provide for filling up of remaining vacancies as per community wise merit position.
